

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

1/6
H/S

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. {Def. 186/07} ____/2007

Magan Lal Tanwar Vs. UOI & Ors.

Date of Order : 4.10.2007.

None is present on behalf of the applicant.

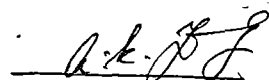
None present.

List revised.

On the previous date also, nobody appeared. Defects not removed despite granting several opportunities. Original Application is dismissed in default for non prosecution on the part of applicant.

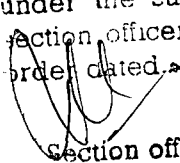


(R.R. Bhandari)
Admv. Member



(A.K. Yog)
Judl. Member

Part II and III destroyed
in my presence on 05.06.14
under the supervision of
section officer () as per
order dated 26.7.2014


Section officer (Record)